

tion to export Steam Locomotives, against specific orders.

(b) It has not been possible to locate an export market for Steam Locomotives so far.

(c) and (d). Do not arise.

Credit to Farmers

1907. { Shri Fulshidas Jadhav:
 Shri D. S. Patil:
 Shri Jedhe:
 Shri P. C. Borooah:
 Shri Maheswar Nalk:
 Shri Shree Narayan Das:

Will the Minister of **Community Development and Cooperation** be pleased to refer to the reply given to Starred Question No. 403 regarding credit to farmers on the 3rd March, 1964 and state:

(a) whether a detailed action programme for removing deficiencies has been drawn up.

(b) if so the details thereof; and

(c) the action taken thereon to facilitate the distribution of the credits to the farmers in time?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra):

(a) Yes, Sir.

(b) A copy of the action programme circulated to the State Governments is laid on the Table of the House. [*Placed in Library. See No. LT-2654/64.*]

(c) It has been suggested that a conference of the representatives of Apex banks and Central Cooperative Banks be convened by the Registrars of Cooperative Societies in order to chalk out a definite line of action in the light of the action programme. Since the action programme has only

recently been sent to state governments information regarding the action taken is not yet available.

Supply of Wheat and Sugar to Orissa

1908. Shri Ramachandra Ulaka: Will the Minister of **Food and Agriculture** be pleased to state:

(a) the quantity of wheat and sugar supplied to the State of Orissa during 1963-64; and

(b) the quantity of wheat and sugar allotted to that State for 1964-65?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) A quantity of 64.4 thousand tonnes of wheat was supplied from Central stocks to Orissa, including supplies to the roller flour mills in the State, during the period, 1st April, 1963, to 15th March, 1964.

Sugar year is reckoned from 1st November to 31st October. A quantity of 22.3 thousand tonnes of sugar has been allotted to Orissa during the period 1st November, 1963, to 25th March, 1964.

(b) Annual allotment of wheat or sugar is not made to any State. Supplies of wheat are made from time to time according to the requirements of the different States. Since the imposition of controls on sugar, allotments of sugar to States are being made on the basis of monthly quotas; upto February 1964 the monthly quota to Orissa was 4,000 tonnes. From March the quota would be 3,800 tonnes.

Platform shelter on S.E. Railway stations

1909. { Shri Dhuleshwar Meena:
 Shri Ramachandra Ulaka:

Will the Minister of **Railways** be pleased to state:

(a) the number of platform shelters to be built on the stations of the South Eastern Railway during 1964-65; and

(b) the amount to be spent thereon?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) In the 1964-65 Works Programme, provision has been made for new platform shelters at 4 stations on the South Eastern Railway. In addition, platform shelters will be erected at 8 stations in 1964-65 against the provision made in 1963-64 Works Programme.

(b) Approximately Rs. 3.02 lakhs during 1964-65.

Cultivation of Maize

1910. Shri Jedhe: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have considered the feasibility of cultivating a high-breed maize of American type in India; and

(b) if so, the names of the places where such maize is cultivable and the benefits likely to accrue therefrom?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes. Nine maize hybrids have been developed locally and released for cultivation in accordance with their regional suitability.

(b) The hybrids are cultivable in all the important maize growing areas of the country both in plains and hills.

These hybrids give increased grain and fodder yields. Some of them also contain higher starch content and will benefit the starch, pharmaceutical, confectionary and chemical industries.

Delhi Ghee Factory

1911. Shri P. C. Borooah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a Delhi Ghee Factory had thrown a

large quantity of vanaspati ghee into the Najafgarh nullah in the last week of February, 1964;

(b) if so, whether an inquiry has been made into the circumstances of the case, and if so, the findings thereof; and

(c) the action, if any, being taken against the concerned factory?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No Sir. No Vanaspati was thrown into the Najafgarh Nullah but accidentally some quantity of Vanaspati overflowed from an intermediary storage tank of the Vanaspati plant of M/s. D.C.M. Chemical Works on Najafgarh Road and went into the nullah.

(c) Does not arise.

Baroda House, New Delhi

1912. Shri Vishram Prasad: Will the Minister of Railways be pleased to state:

(a) the cost of initial installation of air-conditioning units in the first and the second annexes of Northern Railway building at Baroda House, New Delhi;

(b) the cost of maintenance of the two plants; and

(c) whether the cost of maintenance of the first plant has been proportionately much more than the cost of the second plant, if so, whether it is due to the defective plant purchased in the first instance and whether a proper enquiry had been made for this and suitable action taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The cost of initial installation of air-conditioning units is given below:

(i) 1st Plant.	7.92 lakhs
(ii) 2nd Plant.	7.04 lakhs